

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.422/241/HDB/2019
NAME OF THE COMPANY	Geeta Plyboards Pvt Ltd & 5 others
NAME OF THE PETITIONER(S)	Kiranmayee Jammula & 3 others
NAME OF THE RESPONDENT(S)	Geeta Plyboards Pvt Ltd & 5 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Petitioner appeared.

Learned counsel for the Respondent appeared.

Parties are directed to complete pleadings within two weeks in all pending matters by exchanging *inter-se*.

Matter stands adjourned for further consideration to 19.03.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL